National Company Law Tribunal

Allahabad Bench

CA NO.33/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

NAME OF THE COMPANY: Alpine Vacation Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 230-232 of the Companies Act 2013

SI. NO. Name Designation Representation Signature

1. Representation Representation Representation Signature

Representation Signature

Order dated 11.04.2017 CA 33/ALD/2017 ALPINE VACATION PVT. LTD & ORS

Shri Rahul Agrawal Advocate Represents the Petitioner company. Argument in respect of 1^{st} motion petition are heard. The order is reserved.

The matter be listed on 13.04.2017 post Lunch.

Date-11.04.2017

Shri.H.P. Chaturvedi (Member Judicial)